

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SPEL GRANITO PRIVATE LIMITED
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	SPEL GRANITO PRIVATE LIMITED U26960GJ2013PTC076853
2. Address of the registered office	S.No 488, Nr. Pavadiyari Temple Tal.Morbi, Dist. Morbi Jasmatgadh Rajkot Guj 363630
3. URL of website	N.A.
4. Details of place where majority of fixed assets are located	Jasmatgarh, Dist- Morbi (Gujarat)
5. Installed capacity of main products/ services	Not Ascertained
6. Quantity and value of main products/ services sold in last financial year	NIL
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending request to Resolution Professional at spel.insol@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by sending request to Resolution Professional at spel.insol@gmail.com
10. Last date for receipt of expression of interest	5 th September 2023
11. Date of issue of provisional list of prospective resolution applicants	15 th September 2023
12. Last date for submission of objections to provisional list	20 th September 2023
13. Process email id to submit EOI	spel.insol@gmail.com



CA Premraj Ramratan Laddha
Interim Resolution Professional for Spel Granito Private Limited
IBBI Regd No: **IBBI/IPA-001/IP-P00060/2017-18/10138**
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E-mail Id:- premladdha@yahoo.com

Date 21.08.2023
Place- Ahmedabad

